NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 65(ND)/2016 CA NO.

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 6.09.2016

NAME OF THE COMPANY:

Sh. Rajesh Gupta Vs.

M/s. Bharat Insecticides Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NC	D. NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Rich' Snol	Adv.	Respondents	2 1
2.	Cami Gurun	g Adu.	14	> reistend

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For orders, see order in CP 64(ND)/2016

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